

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

**IA (IBC) 1265/2022 in CP(IB)No.339/10/HDB/2021**  
U/s 10 of IBC, 2016

**IN THE MATTER OF:**

M/s. Myind Med Tech Innovations Pvt Ltd

...Petitioner

**C O R A M:-**

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

**ORDER**

**IA (IBC) 1265/2022**

Ld. Counsel Shri. K Bendi Raviteja for the IRP present.

This is an Application by the IRP to receive the list of Creditors and the information related to the constitution of the Committee of Creditors. Heard. Report received subject to hearing. Accordingly, IA (IBC) 1265/2022 is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**